

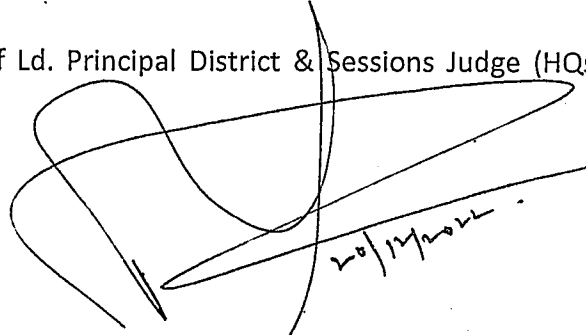
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs), DELHI

ORDER

In terms of Clause 8 (B) (b) of the 'Amended Scheme for compassionate Appointments-2010 for District Courts of Delhi, Ld. Principal District & Sessions Judge (HQs) pleased to appoint Ms. Saumya Chauhan, ADJ-02 (Central), Tis Hazari Courts, Delhi as "NODEL OFFICER" to conduct and supervise:

- a. 'Basic Knowledge Test', 'Basic Computer Knowledge Test' & Typing Test of all such applicants who were recommended to be appointed as 'Jr. Judicial Assistant' on Compassionate Grounds in this establishment by Compassionate Appointment Committee; and,
- b. 'Type Test' of all such 'Junior Judicial Assistants/Trainee-Jr. Judicial Assistants' appointed on Compassionate Grounds in this establishment.

This is issued with prior approval of Ld. Principal District & Sessions Judge (HQs),
Delhi.



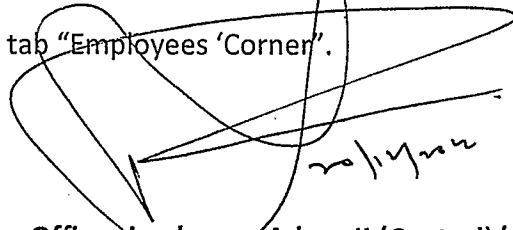
(RAWAN KUMAR JAIN)

Officer-in-charge, Admn.II (Central)/
District Judge (Commercial), Central,
Tis Hazari Courts, Delhi

No.F.4(III)/T.T./(Comp.Appnt.)/Admn.II/2022/95189-194 Dated: 20 DEC 2022

Copy forwarded for information and necessary action to:

1. The PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Chairperson, Compassionate Appointment Committee, THC, Delhi.
3. Ms. Saumya Chauhan, ADJ-02 (Central), Tis Hazari Courts, Delhi.
4. For uploading on LAYERS.
5. For uploading on Website under the tab "Employees 'Corner'".



Officer-in-charge, Admn.II (Central)/
District Judge (Commercial), Central,
Tis Hazari Courts, Delhi

(4)

2011/12